

Annexure 1

Name of the corporate debtor: Eco Auto Components Limited

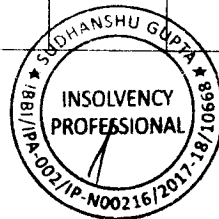
Date of commencement of liquidation: 01-02-2024

[However, Resolution Professional has intimated regarding NCLT Order vide email dated 8th February, 2024]

List of stakeholders as on: 08-04-2024

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	Income Tax Department, Faridabad	Central Government	08/03/2024	18,83,510	18,83,510	Operational	N.A	No	7.50	NIL	NIL	N.A.	N.A.	



2.	Excise and Taxation Department, Faridabad	Haryana Government	09/03/2024	2,32,24,954	2,32,24,954	Operational	N.A	No	92.50	NIL	NIL	N.A.	N.A.	
----	---	--------------------	------------	-------------	-------------	-------------	-----	----	-------	-----	-----	------	------	--

Sudhanshu Gupta

**Sudhanshu Gupta
Liquidator**

Eco Auto Components Limited-Under Liquidation

Registration No: IBBI/IPA-002/IP-N00216/2017-18/10458

**Office at: 311, Agarwal Chamber-2, Plot No. 30, 31, Veer Savarkar Block,
Opp. Metro Pillar No. 58, Shakarpur, East Delhi-110092**

Contact No.: 9811547321

Email Address: cirp.eco@gmail.com, liquidation.ecoauto@gmail.com, sg_1973@rediffmail.com

Date: 8th April, 2024

Place: Delhi

